

Central Administrative Tribunal
Principal Bench

OA-996/2004

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New Delhi this the 25th day of January, 2005

Hon'ble Shri V.K. Majotra, Vice Chairman (A)
Hon'ble Shri Shanker Raju, Member (J)

1. Bharat Ram S/o Shri Lakhan Lal Mishra
2. Shri Surender Pal S/o Shri Lakhi
3. Ramesh Chander S/o Shri Devki Nandan
4. Ram Bhawan S/o Shri Tilak
5. Rangi Lal S/o Shri Ram Khilawan
6. Roshan Lal S/o Shri Ram Kishan
7. Gurdeep Singh S/o Shri Ajay Singh
8. Mahender Singh S/o Shri Bhudia Singh
9. Chetan Lal S/o Shri Ram Deen
10. Nakshe Singh S/o Shri Johari Singh
11. Chinta Ram S/o Shri Ram Dass
12. Amar Dass S/o Shri Moti Lal
13. Prem Pal S/o Shri Mohan Lal
14. Ram Kumar S/o Shri Lal Singh
15. Ram Kumar S/o Shri Ram Kishan

-Applicants

(All working as Khallasi in the office of
Sr. Section Officer, (STB) N.R. New Delhi)
O/o DRM, Northern Railway, Chelmsford Road,
New Delhi.)

(By Advocate: Shri D.S. Mahendru)

Versus

Union of India through

1. The General Manager,
Northern Railway, Baroda House,
New Delhi.
2. Division Personnel Officer,
Northern Railway, Chelmsford Road
New Delhi.
3. The DRM, Northern Railway,

Chelmsford Road, New Delhi

-Respondents

(By Advocate: Shri V.S.R. Krishna)



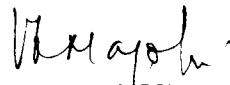
ORDER (Oral)

Hon'ble Shri Shanker Raju, Member (J):

Applicants seek benefit of OA-2638/2000, whereby a direction has been issued to consider the representation of the applicants and pass a reasoned and speaking order within four weeks. In this regard a representation made by the applicants to the respondents is yet to be considered and disposed of. In this light, as the applicants, in the present OA, contend that they are squarely covered by the ratio in OA-2638/2000 decided on 17.7.2001, let this OA be treated as a representation by the respondents and claim of the applicants be disposed of by a reasoned and speaking order within a period of 8 weeks. The applicants are at liberty to pursue their case, if they are still aggrieved with the decision. The order shall also be communicated to the applicants.

2. OA is disposed of with the above directions. No costs.


(Shanker Raju)
Member (J)


(V.K. Majotra)
Vice Chairman (A)

cc.